

**12-Bore Double Barrel Breech Loading Sporting Gun**

8418. SHRI MAHANT DIGVIJAI NATH : Will the Minister of DEFENCE be pleased to state :

(a) whether it is a fact that 12-bore double barrel breech loading sporting gun, manufactured by Ishapore Rifle Factory is now made available in the market;

(b) whether the above gun is purely an indigenous one or is manufactured with the collaboration of some foreign country;

(c) the name of the foreign country;

(d) the cost at which it is being sold in the market; and

(e) whether a licence is required for the above gun ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI L. N. MISHRA) : (a) Yes, Sir.

(b) It is of an indigenous design and without any foreign collaboration.

(c) Does not arise.

(d) The prices fixed for sale of these shot Guns in the market are as follow :

12 Bore DBBL Shot Gun	Rs.
1. Non-Ejector Pattern 2 3/4" Chambe(Non-Engraved)	950/-each
2. Non-Ejector Pattern 2 3/4" Chamber(Eng raved)	1,150/-each
3. Ejector Pattern 2 3/4" Chamber (Non-Eng raved)	1,150/-each
4. Ejector Pattern 2 3/4" Chamber (Engraved)	1,350/-each

(e) Yes, Sir; except in cases where exemption is granted under Arms Act and Rules.

**Independence Day Celebrations by Indian Embassy in Netherlands**

8419. SHRI MAHANT DIGVIJAI NATH : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether it is a fact that the Independence Day was not celebrated by the Indian Embassy in Netherlands last year;

(b) whether Government have asked the Indian Ambassador in Netherlands the reasons for not celebrating the Independence Day;

(c) whether the report of the Ambassador has been received by Government

(d) if so, the details thereof; and

(e) the details of the action which Government propose to take against the Ambassador for not celebrating the Independence Day ?

THE PRIME MINISTER MINISTER OF ATOMIC ENERGY, MINISTER OF PLANNING AND MINISTER OF EXTERNAL AFFAIRS (SHRIMATI INDIRA GANDHI) : (a) No, Sir.

(b) to (d). Yes, Sir. Independence Day last year was, in fact, celebrated by the Indian Embassy in the Netherlands. The Indian Ambassador held a reception on the occasion, followed by a cultural programme, to which Indian residents were invited.

(e) Does not arise.

**Foreign Allowance of Personnel of Indian Missions**

8420. SHRI KAMESHWAR SINGH : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether it is a fact that the foreign allowance of the personnel of Indian Missions abroad has been reviewed recently; and

(b) if so, when it was reviewed last ?

THE PRIME MINISTER MINISTER OF ATOMIC ENERGY, MINISTER OF PLANNING AND MINISTER OF EXTERNAL AFFAIRS (SHRIMATI INDIRA GANDHI) : (a) and (b). Foreign allowance are prescribed for each station depending on local costs of living. If there is a change in these costs, foreign allowances are revised either on the basis of the price-wage data furnished by the Missions, or after an on-the-spot investigation by the Foreign Service Inspectors. Such revisions are effected as and when the need arises.

**Inspection of Indian Missions Abroad**

8421. SHRI KAMESHWAR SINGH : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether it is a fact that a large